

(26)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR1 : ANDHRA PRADESH

NAME OF THE TRANSFEROR2 : MAHARASTHRA

NAME OF THE TRANSFEROR3 : SHRIRAM CHITS TAMIL NADU PVT LTD

NAME OF THE TRANSFEREE : KARNATAKA

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

i. Senior Counsel

Mr. R. Murari

for

Pruthi Mohan

&
Paritha Venkateswaran

Counsel for the
Applicant

[Signature]

ORDER

Heard the Senior Counsel representing the applicant company. Order is reserved.

- sdr
K Anantha Padmanabha Swamy
Member (Judicial)